

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 04/01/07
 Id. Counsel
 for both Sides
 are present.
 Id. Counsel for
 the applicant
 files one memo
 praying for
 withdrawal of
 the O.A. Hence
 the matter may
 be put up before
 Bench for Consi-
 deration of memo.
 On 08/01/07.

DRB
 Dr. Reshma
 04.01.07

Order dated 08.01.07

None appears for the Applicant.

The Proxy Counsel of Mr. S. B. Jena, Id. A.S.C. for the Respondents is present. Counter has been filed by the Respondents. No rejoinder has been filed by the Applicant. On 04.01.07, the Counsel for the Applicant has filed a memo seeking permission to withdraw the case. Id. A.S.C. has no objection for the same.

Having heard the Id. A.S.C., the case is disposed of as withdrawn.

my
 Member (Admin.)

DRB
 Vice-chairman

Memo filed for
 withdrawal of this case
 For order

Bonu

9/1/07

Order dt. 8.1.07
 Copy of Order
 may be given to both
 Counsel.

DRB
 11.1.07

DRB
 11.1.07
 S.D.O)